

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2735
ANSWERED ON:17.08.2011
INTERCONNECTION USAGE CHARGES
Natarajan Shri P.R.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of Interconnection Usage Charges (IUC) levied from telecom operators;
- (b) whether there are some IUC outstanding against private telecom operators;
- (c) if so, the details thereof as on date, operator-wise; and
- (d) the action taken by the Government to recover the outstanding amount?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) Madam, as per Telecom Regulatory Authority of India (TRAI), the details of existing Interconnection Usage Charges for voice calls and Short Message Service (SMS) are as follows:

Interconnect Usage Charge (IUC) for Voice calls:

- (i) Origination charges: Under forbearance.
- (ii) Termination Charges: 20 paisa per minute for incoming Local and National Long Distance voice calls and 40 paisa per minute for incoming International Long Distance voice calls.
- (iii) Carriage Charges: As per mutual agreement between the service providers subject to a ceiling of Rupees 0.65 per minute, irrespective of the distance. IUC for Short Message Service (SMS): Under forbearance.

(b) to (d) Yes Madam, Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) are having some IUC outstanding against private telecom operators. Operator wise IUC outstanding details are given at Annexure I & II respectively. BSNL and MTNL make continuous efforts to recover their outstanding amount.